THE NAGALAND DEPUTY SPEAKER'S SALARIES AND ALLOWANCES (AMENDMENT) ACT, 1974

NAGALAND ACT NO. 11 OF 1974

(Received the assent of the Governor on the 79th November, 1974 and published in the Nagaland Gazette Extraordinary dated 30th November, 1974)

An

Act

to amend 7 of 1964 the Nagaland Deputy Speaker's Salary and Allowances Act, 1964). It is hereby enacted in the twenty-fifth year of the Republic of India, as follows:

1. Short title and commencement.

- (1) This Act may be called the Nagaland Deputy Speaker's Salary and Allowances (Amendment) Act, 1974.
- (2) It shall be deemed to have come into force with effect from the 28th March, 1974.
- 2. Amendment of Section 2 of Nagaland Act 7 of 1964. Section 2 of the Nagaland Deputy Speaker's Salary and Allowances Act, 1964, shall be substituted as follows, namely —"Salary of Deputy Speaker: —2, There shall be paid to the Deputy Speaker of the Nagaland Legislative Assembly a salary of rupees eight hundred per mensum."